

Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.1827/2016

New Delhi, this the 24th Day of May, 2016

Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble Mr. V. N. Gaur, Member (A)

Sh. Ajay Kumar Aggarwal,
S/o. Shri. R. P. Aggarwal,
Aged about 55 years,
Ex-Junior Telecom Officer
Shakti Nagar Telephone Exchange,
Mahanagar Telephone Nigam Ltd. Delhi
And Permanent resident of
383, Pooth Khurd, Delhi – 110 039. .. Applicant

(By Advocate: Sh. G. S. Charya)

Versus

1. The Executive Director,
Mahanagar Telephone Nigam Ltd.,
K. L. Bhawan, Janpath, New Delhi-50.
2. The Director (H. R.)
Mahanagar Telephone Nigam Ltd., Delhi
Corporate Office : Jeevan Bharti Building
Tower I, Connaught Circus,
New Delhi-110 0001. ..Respondents

O R D E R (ORAL)

Justice M. S. Sullar, Member (J)

At the very outset, learned counsel intends to withdraw the O.A to enable the applicant to file a fresh O.A on the same cause of action, after removing the defects.

2. Therefore, the O.A is dismissed as withdrawn with the aforesaid liberty as prayed for.

(V. N. Gaur)
Member (A)

(Justice M. S. Sullar)
Member (J)

/Maya/